

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1176 of 2019**

**IN THE MATTER OF:**

**Abba Consultants Pvt. Ltd. ...Appellant**

**Vs**

**Sandhya Prakash Ltd. & Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Mr. Mahesh Kumar and Ms. Simran Sonia, Advocates**

**For Respondents: Mr. Krishnendu Datta, Ms. Honey Satpal and Mr. Viren Sharma, Advocates for Liquidator 1 & 2.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1203 of 2019**

**IN THE MATTER OF:**

**Sachin Meena & Ors. ...Appellants**

**Vs**

**Sandhya Prakash Ltd. & Ors. ....Respondents**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Mr. Mahesh Kumar and Ms. Simran Sonia, Advocates**

**For Respondents: Mr. Krishnendu Datta, Ms. Honey Satpal and Mr. Viren Sharma, Advocates for Liquidator 1&2.**

**WITH**

**Company Appeal (AT) (Insolvency) No. 1219 of 2019**

**IN THE MATTER OF:**

**J.M. Financial Asset Reconstruction Company Ltd. ...Appellant**

**Vs**

**Dr. Anil Kumar Tandon & Ors. ....Respondents**

**Present:**

**For Appellant: None**

**For Respondents: Mr. Krishnendu Datta, Ms. Honey Satpal and Mr. Viren Sharma, Advocates for Liquidator 1&2.**

**Mr. Aditya Parolia, Mr. Pranay Nath Jha and Mr. Mahesh Kumar, Advocates for Respondent Nos. 1-3.**

**WITH**  
**Company Appeal (AT) (Insolvency) No. 1327 of 2019**

**IN THE MATTER OF:**

**Dr. Anil Kumar Tandon & Ors.**

**...Appellants**

**Vs**

**Sandhya Prakash Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Aditya Parolia, Mr. Pranay Nath Jha and Mr. Mahesh Kumar, Advocates.**

**For Respondents: Mr. Krishnendu Datta, Ms. Honey Satpal and Mr. Viren Sharma, Advocates for Liquidator 1&2.**

**ORDER**

**13.02.2020** In these four Appeals, the Learned Counsel for the parties to prepare list of dates and events chronologically, referring to page numbers of documents concerned and points to be raised at the time of arguments, not more than three pages. Parties may keep the same ready with them for arguments on the next date.

List the Appeal 'For Admission (After Notice)' on **24<sup>th</sup> March, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Mn*